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their nationalities who were detained in India under the Preventive Detention Act in the years 1953, 1954 and upto the 28th February, 1955; and

(b) whether their cases have been reviewed by the Advisory Board?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A statement containing the information is placed on the Table of the House. [See Appendix XI, annexure No. 2.]

Shri Nageshwar Prasad Sinha: May I know the reasons for detention; was any evidence of espionage found?

Shri Abid Ali: I would not be able to indicate the reasons for detention.

Shri Nageshwar Prasad Sinha: Are these persons whose cases were reviewed by the Advisory Board still in detention?

Shri Abid Ali: One Tibetan has left the country; he was released. The three Germans have also been released and one of them has already left; the other two are waiting for passages for leaving the country. With regard to the Burmese the statement contains the information.

Shri Nageshwar Prasad Sinha: May I know if any of the cases were brought before the Supreme Court of India?

Shri Abid Ali: Not to my know-ledge.

Shri N. M. Lingam: May I know whether the Germans who were detained belonged to East Germany or West Germany?

Shri Abid Ali: That information is not available.

Or Rama Rao: Of the three Germans who were detained, it is stated in the statement that two were ladies. Why were they detained and why were they released so soon?

Shri Abid Ali: I have already submitted that I would not be able to indicate the reasons why they were released, except that it was considered not necessary to detain them further. AGHORESVARA TEMPLE AT IKKERI

*2332. Shri Wodeyar: Will the Minister of Education be pleased to state:

- (a) whether the attention of Government has been drawn to the fact that the "Aghoresvara Temple" built at Ikkeri in the Shimoga District (Mysore State) needs repairs; and
- (b) if so, whether Government are taking the necessary steps in the matter?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):
(a) and (b). Government are themselves aware that the temple is in need of certain minor repairs and necessary steps to carry out the repairs are being taken.

Shri Wodeyar: Since the temple has a glorious chapter in the annals of Indian architectural history, will Government revive the cultural beauty of the temple built by one of the great administrators of India by the name of Shri Shivappa Naik?

Dr. M. M. Das: So far as the Archaeological Department of the Central Government is concerned, I think their responsibility and duty is to maintain the temple as it is.

SEPARATION OF AUDIT FROM ACCOUNTS

*2333. Thakur Jugal Kishore Sinha: Will the Minister of Finance be pleased to state the names of the States which have agreed so far to the separation of Audit from Accounts?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): The West Bengal Government have agreed to make a beginning with the separation of accounts from audit in two of their Departments. The comptroller and Auditor-General is in correspondence with the other State Governments.

ठाकुर चुनास किसोर सिंह: क्या दूसरी सरकारों की और से कोई सूचना मिली हैं या नहीं कि इस तरइ की दूरी क्यों हो रही हैं?

Shri M. C. Shah: We have not received any views, except of the Government of West Bengal.

Shri Radhelal Vyas: May I know, Sir, whether the views of the Madhya Bharat Government have been received in this matter?

Shri M. C. Shah: To my knowledge. ho.

ठाकुर चुगल किस्तौर सिंह: विहार सरकार की ओर से इस सम्बन्ध में कोई विचार भेजा गया है ?

Shri M. C. Shah: I have already stated that the West Bengal Government have separated and the matter is in correspondence with regard to the other Governments.

SCHOOLS IN TRIBAL AREAS

- *2334. Sardar Akarpuri: Will the Minister of Education be pleased to lay a statement on the Table of the House showing:
- (a) whether there is any proposal to open schools in Tribal Areas to impart free education;
- (b) the steps taken so far to spread mass education in the Tribal Areas; and
- (c) the nature of the facilities existing in the Tribal Areas for the education of the masses?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Dus): (a) to (c). The matter primarily concerns the State Governments.

सरकार अकरपुरी: में जानना चाहता हूं कि आया ट्राइवल एरिच्या के लोगों में पहले से कोई तालीम का तरीका है या नहीं, और अगर हैं तो कॉनसा हैं:?

Dr. M. M. Das: That question should be addressed to the State Government; it is the responsibility of the State Government.

MYSORE UNIVERSITY

- *2335. Shri N. Rachiah: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that the University Grants Commission has sanctioned some financial assistance to the Mysore University;
- (b) if so, the total amount of assistance sanctioned so far; and
- (c) the schemes for which it has been sanctioned?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

- (b) Rs. 1,75,000 upto 31st March. 1955.
- (c) A statement giving the information is laid on the Table of the Sabha [See Appendix XI, annexure No. 3].
- Shri N. Rachiah: May I know whether Government have received any other representation from the Mysore University for grants?
- Dr. M. M. Das: There is another scheme of the University Grants Commission which also is under consideration. That proposal is for the grant of an additional amount of Rs. 2,75,000 to the Mysore University for the purchase of scientific equipment for the laboratories. A decision on this subject has not yet been arrived at.
- Shri N. Rachiah: May I know the main purpose for which these grants are generally made?
- Dr. M. M. Das: The grant that had already been sanctioned was made for this purpose.

Towards the purchase of laboratory books and journals in science subjects Rs. 40,000.

Towards the purchase of scientific equipment for the following departments—anthropology, statistics, science departments Rs. 1,35,000.